

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated 14th November '86

Application No. 351 /86(T)
WP No. 16731/80(S)

DEC 1986

Applicant B. Shivananjaiah, S/o. late Basappa,
Branch Post Master, Ankanasetty pura P.C.,
Haradanahally Sub-Post Officer,
Nanjangud Division.

To

Versus

... Applicant

1. Superintendent of Post Offices,
Nanjangud Division, Nanjangud.
2. Post Master General, Karnataka Circle,
Bangalore. (560001).
3. Secretary, Ministry of Communication, Post &
Telegraphs, New Delhi-110001.
4. Shri M. Raghavendrachar, Advocate for Applicants
1074, Srinivasanagar IIInd Phase,
Banashankari, 1st stage, Bangalore-80
5. Sri M. Vasudeva Rao, Addl. Central Govt. Standing
Counsel, High Court of Karnataka Building,
B'lore-1.

Advocate for Respondents.

SUBJECT: Sending copies of Order passed by the Bench in
Application No. 351/86(T)

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Please find enclosed herewith the copy of the Order/
Interim Order passed by this Tribunal in the above said Application
No. 351/86(T) on 19.9.86.

Encl: as above.

SECTION OFFICER
(JUDICIAL)

Handwritten notes and signatures:
4/12/86
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